

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
CHENNAI BENCH
Dated: 03.04.2021
NOTICE

Take notice that the following matters listed on 05.04.2021 in the Chennai Bench will not be taken up. The next date of hearing is 07.04.2021

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No.23/2021	M/s. Renganayaki Agencies Vs Sreenivasa Rao Ravinuthala (M/s. Samyu Glass Private Limited)`	R. Vidhya Shankar Pranav V Shankar Zeenath Nurdeen	Aneesh V
2.	Comp. App (AT) (CH) No. 06/2021	Neeta Srinivasa Zanvar & another Vs Nagarjuna Agro Chemicals Private Limited & 3 others	Menon Karthick Mukundan Neelakantan	T. R. Ramakrishnan R-1 Nakul Mohota K. Gowtham Kumar Kanishk Kejriwal Amit Rajkotia, PCS for R2-R4

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By the order of Hon'ble Member (J)
-sd/-

(Chennai Bench)